

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 91/2023/EZ

In The Matter of:

Nirmal Kumar Singha

... Applicant

Versus

State of West Bengal & Ors.

... Respondents

SUPPLEMENTARY AFFIDAVIT ON BEHALF OF THE RESPONDENT
NUMBER 08, INSPECTOR-IN-CHARGE, GANGAJALGHATI POLICE
STATION, BANKURA.

INDEX

SL	PARTICULARS	ANNEXURE	PAGE
1.	Affidavit		1-4
2.	Photocopy of the Inspection Report and Report from The Director, Questions Documents Examination Bureau, CID, Bhabani Bhawan, Kolkata - 700027 are collectively annexed herewith	'R-1'	5-7

Filed by

Sibojyoti Chakrabarti

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

Email: subho.advocate@gmail.com

(M): 9007035534





BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL

EASTERN ZONE BENCH, KOLKATA

ORIGINAL APPLICATION NO. 91/2023/EZ

In The Matter of:

Nirmal Kumar Singha

... Applicant

Versus

State of West Bengal & Ors.

... Respondents

~~Sl. No. 121/24/202~~
24 JAN 2024

Before The Notary Public
Barasat, North 24 Pgs

SUPPLEMENTARY AFFIDAVIT ON BEHALF OF THE RESPONDENT NUMBER 08, INSPECTOR-IN-CHARGE, GANGAJALGHATI POLICE STATION, BANKURA.

I, Sri Depankar Saha, S/o Late Narayan Ch. Saha, working for gain as the Inspector-in-Charge, Gangajalghati Police Station situated at Village & Post- Gangajalghati, P.S- Gangajalghati, District: Bankura, Pin: 722133, do hereby solemnly affirm and submit as follows:-

1. That the Hon'ble National Green Tribunal, Eastern Zone Bench has been pleased to interalia direct the respective respondents to file their counter affidavits.

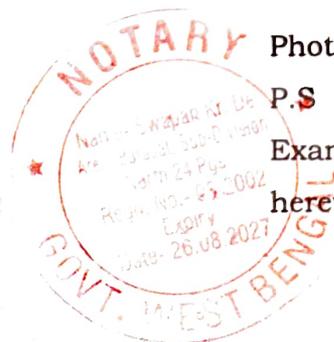


2. That this deponent has already filed affidavit dated 18.10.2023, submitting the facts and issue as are related to the Gangajalghati Police Station.
3. That in the said affidavit it has been stated that the IO seized the original notarized affidavit S1. No.- 4578 Vol. NO.- II Dated 03 May 2023 and No.- 74AB-118062 of Notary, Hafizur Rahaman, Bankura Court, Reg No- 45/2002, containing two pages duly signed by Amarendra Singha, Golokbala Devi, Samarendra Singha, Rajendra Singha, Debprasad Singha, Rajlaxmi Singha, Annakali Singha, Nirmal Kumar Singha from Shri Pradip Kumar Ghsoh, Forest Range Officer, Gangajalghati Range, Amarkanana, PS- Gangajalghati, Dist- Bankura and also collected from him the copy of prayer and other relevant documents submitted by Tarun Singha.

As the signature on the affidavit in the name of defacto complainant namely Nirmal Kumar Singh, the applicant herein was denied to be his, IO produce him before the Learned Court for collecting his specimen signature. After collection of the same I.O. sent the seized affidavit along with it to The Director, Questions Documents Examination Bureau, CID, Bhabani Bhawan, Kolkata - 700027 for examination whether the signature/handwriting of Nirmal Kumar Singha noted in original affidavit and in specimen signature matches or not.

4. That the Expert opinion from the Questions Documents Examination Bureau, CID has been received and the photocopy of the same is enclosed herewith.

Photocopy of the Inspection Report stating the present position of the P.S Case and Expert opinion from the Questions Documents Examination Bureau, CID has been received are collectively annexed herewith and marked with the letter 'R-1'.



5. That it is most respectfully prayed that this Hon'ble Tribunal may kindly be pleased to pass necessary Order/Orders as is deemed fit for the ends of justice.

Identified by me

Sibajyoti Chakrabarti

Advocate
State of West Bengal

24.01.2024



hke
23/01/2024
Deponent

Inspector in Charge
Gangajalghati PS
Dist.- Bankura

VERIFICATION:

I, the deponent above- named, do hereby verify and declare that the statements made in the aforesaid paragraphs are true and correct to the best of my knowledge and information and I believe that nothing material has been concealed there from.

Verified at Kolkata on the ^{24th} Day of January, 2024. *hke*

Identified by me

Sibajyoti Chakrabarti

Advocate
State of West Bengal

24.01.2024

hke
23/01/2024
Deponent

Inspector in Charge
Gangajalghati PS
Dist.- Bankura

Solemnly Affirmed before Me
This 24th day of January 2024
Duty Identified By S. Chakrabarti Advocate

S.K. De

S.K. De
Notary
Govt. of W.B., Barasart
North 24 Parganas

24 JAN 2024



Annexure - (2-1)

5

Before the Hon'ble National Green Tribunal, EZB, Kolkata, West Bengal

Ref:- Case No OA 91 of 2023/EZ

Report

Sir,

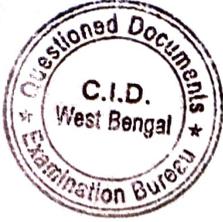
I, humbly beg to state an FIR been lodged by Sri Nirmal Kumar Singha, S/O Ardhendu Singha, of Village- Kapista, PS- Gangajal Ghati, District- Bankura, being FIR No. 81 of 2023 dated 19.06.2023 U/S 447/427/188/34 IPC.

In the instant case investigation is in process and charge sheet has not yet been submitted. One letter dated 03.08.2023 was forwarded by Learned CJM, Bankura, to the Director, Questions Documents Examinations Bureau, CID, Bhabani Bhawan, Kolkata- 700027, regarding signature verification of Nirmal Kumar Singha for valuable opinion. The opinion from CID Bhabani Bhawan has been collected. I am herewith enclosing copy of the opinion.

Yours faithfully

hks
23/01/2024

Inspector-in-Charge,
Inspector in Charge
Gangajalghati PS
Gangajalghati PS
Dist.- Bankura
Dist.- Bankura



Annexure - (2-1)

6



सत्यमेव जयते

Questioned Document Examination Bureau

Government of West Bengal
C.I.D., West Bengal
Bhabani Bhawan, (New Building), Alipore,
Kolkata - 700 027

Questioned Document Case No.-

613/2023

Reforwarding Memo dated 03/08/23 of ASI of Police, Gangajalghati PS, Bankura forwarded through Ld CJM Bankura Sadar Court in c/w Gangajalghati PS case no 81/2023 dated 19/06/23 u/s 447/427/188/34 IPC.

Received the following documents on 04/08/23 as endorsed by the Director, QDEB, CID, West Bengal for examination and opinion:-

- 1) Standard signatures, in Bengali, said to be of Nirmal Kumar Singha appearing on three sheets of paper encircled, stamped and marked by me as S1 to S3.
- 2) Disputed signatures, in Bengali, appearing on an India Non Judicial stamp paper of Rs 10 dated 03/05/23, a Notarised Affidavit containing two pages encircled, stamped and marked by me as Q1.

I have carefully and thoroughly examined and compared all the signatures marked Q1 with S1, to S3 with the help of various scientific appliances e.g. Video Spectral Comparator-6000, Leica Stereoscopic Microscope, Magnifying Lenses of different magnifications, etc. Considering all the aspects of handwriting identification and detection of forgery, I am of the opinion that;

OPINION

The person who wrote the standard signatures marked S1 to S3 did not write the disputed signatures marked Q1.

Certified to be a true Copy

Nandini Sarkar Ray
12/09/23
Examiner of Questioned Documents
QDEB, C.I.D West Bengal

23/01/2024
Inspector in Charge
Gangajalghati PS
Dist.- Bankura

7

Reasons for the opinion:

The standard signatures marked S1 to S3 are freely written with smooth line quality without having any suspicious defects in the quality of writing strokes whereas the disputed signatures marked Q1 is slow to some extent.

However, while the two sets of signatures marked S1 to S3 and Q1 are compared and examined side by side it is observed that they differ in general and individual characteristics such as speed (higher in S1 to S3 than Q1), skill (superior in S1 to S3 than Q1); relative size and proportion of letters; manner of pen operation in execution of 'ম'; position of start, body curvature of 'ন' & combining with its shaft, manner of execution of 'ৱেফ' in between 'ম' & 'ল' in S1 to S3; shape of the chamber of 'র', 'ক' & their finish; manner of pen operation in execution of 'স'; execution of 'ঈ' is entirely different; body curvature of 'হ' & its direction of finish; nature and position of the vowel signs 'ই-কার', 'আ-কার', 'উ-কার', etc.

All the above noted characteristics divergences are significant and sufficient to prove their different authorship. I also looked for the significant similarities but did not find any.

Nandini Sarkar Ray
12/09/23
(Nandini Sarkar Ray)
Examiner of Questioned Document,
Q.D.E.B., C.I.D., West Bengal.
Examiner of Questioned Documents
QDEB, C.I.D., West Bengal

Certified to be a true Copy

hks.
23/01/2024

Inspector in Charge
Gangajalghati PS
Dist.- Bankura

BEFORE THE HON'BLE NATIONAL
GREEN TRIBUNAL EASTERN ZONE
BENCH, KOLKATA

O. A. NO. 91/2023/EZ

In The Matter of:

Nirmal Kumar Singha

... APPLICANT

VERSUS

The State of West Bengal & Ors.

... RESPONDENT(S)

SUPPLEMENTARY AFFIDAVIT ON
BEHALF OF THE RESPONDENT No.
08, INSPECTOR-IN-CHARGE,
GANGAJALGHATI POLICE STATION,
BANKURA.

SIBOJYOTI CHAKRABARTI

Advocate

For The State of West Bengal

Email: subho.advocate@gmail.com

(M): 9007035534.